

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.04.2019 (MONDAY)

Court II
10: 30 AM

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh,
Member (Technical)**

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 40 of 2019	Dhiren Dave Vs. Pantomath Capital Advisors Pvt. Ltd.	Aaditya Pande	Prachi Johri
2.	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt Ltd & Ors.	M.Pretham	Saransh Jain
3.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors with	Sanjay Maheshwari	
4.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. with	Rohit Bansal	
5.	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	
6.	Comp. App. (AT) No.76 of 2019	Chandrasekar Muruga Vs. Registrar of Companies, Chennai	Pooja Dhar	

For Hearing

7.	Comp. App. (AT) (Ins) No. 171 of 2019	Affinity Finance Services Pvt.Ltd. Vs. Kiev Finance Ltd.	Dilip Kr. Niranjana	
8.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Samrat K. Shinde-R1 Kaushik Poddar (R-2)
9.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
10.	Comp. App. (AT) No. 35 of 2019	Vijaya Bank. Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar

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By Order
-sd/-

Registrar